

**GOVERNMENT OF INDIA
FINANCE AND COMPANY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2686
ANSWERED ON:07.03.2003
ELEVENTH FINANCE COMMISSION
JYOTIRADITYA MADHAVRAO SCINDIA;RENUKA CHOWDHURY

Will the Minister of FINANCE AND COMPANY AFFAIRS be pleased to state:

- (a) whether the several State Governments have sought any review or modifications in the Central aid/ grants and plan fund allocations made by the Eleventh Finance Commission, including the operation of the Incentive Fund constituted under Finance Commission's recommendations;
- (b) if so, the details thereof; and
- (c) the response of the Union Government thereto?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND COMPANY AFFAIRS (SHRI ANANDRAO VITHOBA ADSUL):

(a) and (b) Yes Sir, several States, from time to time, have sought review of their share in Central taxes and other grants in aid including the operation of Incentive Fund under the recommendations of the Eleventh Finance Commission.

(c) The Eleventh Finance Commission, keeping in view the holistic assessment of the resources and requirements of the Centre and States, and keeping in view the need for vertical and horizontal equity made their final recommendations. The Government of India had since accepted the recommendations of the Eleventh Finance Commission relating to devolution of Central Taxes and Duties and quantum of grants-in-aid to States.